Intelligence failure in capital blasts

- 981. SHRI KHEKIHO ZHIMOMI: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that the serial blasts that rocked the Capital on 13th September, 2008 was the result of gross intelligence failure;
- (b) whether it is also a fact that the Gujarat Chief Minister had forewarned the Centre about a possible terrorist strike in Delhi, as claimed by him to the media;
 - (c) if so, what follow up action was taken in this regard; and
- (d) the steps proposed to be taken by Government to prevent recurrence of such terrifying incidents?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (DR. SHAKEEL AHMAD): (a) and (b) No Sir.

- (c) Does not Arise.
- (d) The Government has taken number of steps to strengthen Delhi Police which include creation of 7612 additional posts recently, to increase the visibility of police presence, approval for purchase of 130 PCR vans for increased mobility and decrease in response time, 'in-principle' approval for installation of CCTVs in 58 markets and 27 border check posts for better surveillance. In addition, to meet the requirements of modernization of Delhi Police, Government has, provided funds for procurement of arms and ammunitions, vehicles, equipments/aid for intelligence gathering, bomb disposal devises, bullet proof cars and other necessary protective gear and equipments etc. and for installation of communication systems,

Further, Delhi Police has introduced several such steps, which *inter-alia* include, 'Eyes and Ears' Scheme with a view to seek cooperation of public for gathering of information on suspicious activities of individuals and crimes; barricading and carrying out checks in markets places; checking of abandoned vehicles; checking and sensitizing of the staff of cyber cafe; sensitizing of managers and staff of hotels/guest houses to keep full details of guests, their luggage and vehicles by which they arrive; ensuring installation of closed circuit television cameras at vantage locations in the hotels; verification of tenants; briefing of auto dealers to keep full details of buyers of second hand vehicles; regular checking of STD/ISD/PCO booth owners/operators; checking of cellular phone and sim card vendors; checking of auto-stands and taxi-stands; meetings with Market Welfare Associations; briefing of Metro Rail workers/staff; sensitization of security personnel of high rise buildings, Government buildings, keeping track of suspicious elements; etc.

Consultancy for prison modernization scheme

982. DR. JANARDHAN WAGHMARE: SHRIMATI SHOBHANA BHARTIA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government has invited proposals from consultants of repute to evaluate its prison modernization scheme throughout the country;
 - (b) if so, the details thereof;
- (c) whether the conditions of jails/prisons in the country is pathetic and overcrowding has created mess in jails; and
 - (d) if so, the plans of Government to modernize the jails in the next few years?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (DR. SHAKEEL AHMAD): (a) Yes, Sir.

- (b) with a view to evaluate the scheme of Modernization of Prisons started by the Central Government in 2002-03 through an independent agency, proposals from reputed firms were invited. Three firms have been shortlisted at the prequalification stage. On the basis of evaluation of financial and technical proposals submitted by these firms, the work will be awarded to one of these companies. A Committee under the chairmanship of Additional Secretary (CS), Ministry of Home Affairs has been constituted to evaluated the proposals.
- (c) As per the data compiled by the National Crime Record Bureau (NCRB), the total number of prisoners in the country at the end of 2006 were 3,73,271 against the authorized capacity of 2,63,911. So there extent of 41.4%. This does put an extra burden on the available facilities in the jails.
- (d) The scheme of modernization of prisons initiated in 2002-03 with a total outlay of Rs. 1800 crore shall come to an end by 31.3.2009. However, considering the demands of various States for granting further financial assistance for prison infrastructure and correctional administration, the Ministry of Home Affairs has initiated the process of formulating second phase of the scheme of modernization of prisons. Necessary steps are being taken in this regard in consultation with the Ministry of Finance. Apart from other components being proposed in the second phase, the emphasis is laid on construction on new jails/additional barracks so as to address the problem of over crowding.

Proposal to ban on IM

†983. SHRI RAM JETHMALANI: SHRI RAJ MOHINDER SINGH MAJITHA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that Government has made up its mind to put ban on the organization known as 'Indian Mujaheedin';
- (b) if so, whether State Governments have been asked to get strong proof against the said organization;
 - (c) if so, the names of States which have submitted details in this regard till now;

[†]Original notice of the question was received in Hindi.